

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/334/ (IB)/2017
NAME OF THE PETITIONER(S) : INTEGRATED FINANCE COMPANY LTD
NAME OF THE RESPONDENT(S) : PARVENU VANIGAM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

R. Devang

Counsel for Respondent

R. Devang

A. [Signature]

*Authorized Signatory
for Applicant*

A. [Signature]

ORDER

Proxy representing counsel for petitioner present and stated that the counsel on record could not attend before the Adjudicating Authority today due to personal inconvenience and prayed time for making submissions. Counsel for the respondent present. Time extended at request of both counsel for submitting arguments. Put up on 09.08.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)